

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JODHPUR**  
**CATEGORY-WISE MONTHLY STATEMENT FOR THE MONTH OF**  
**FEBRUARY-2023**

	PREVIOUS	INSTITUTION			DISPOSAL				CLOSING
	BALANCE	D B	S B	TOTAL	L.B.	DB	SB	TOTAL	BALANCE
<b>MAIN CASES</b>									
<b>CIVIL SIDE</b>									
CIVIL FIRST APPEAL	10374	0	28	28	0	0	17	17	10385
CIVIL SECOND APPEAL	3240	0	11	11	0	0	4	4	3247
EX. FIRST APPEAL	52	0	0	0	0	0	0	0	52
EX. SECOND APPEAL	10	0	0	0	0	0	0	0	10
CIVIL MISC. APPEAL	29871	15	104	119	0	20	150	170	29820
CIVIL REVISION	630	0	8	8	0	0	78	78	560
CIVIL REVIEW	622	2	7	9	0	0	1	1	630
CUSTA (CUSTOM APPEAL)	14	0	0	0	0	0	0	0	14
INCOME TAX REF.	3	0	0	0	0	0	0	0	3
OTHER TAX REF.	2	0	0	0	0	0	0	0	2
TAX CASES	0	0	0	0	0	0	0	0	0
EXCISE ACT REF.	0	0	0	0	0	0	0	0	0
I. T. APPEAL	407	0	0	0	0	1	0	1	406
W. T. A.	8	0	0	0	0	0	0	0	8
SALES TAX REVISIONS	756	0	2	2	0	0	0	0	758
TESTAMENTARY CASES	1	0	0	0	0	0	0	0	1
COMPANY PETITION	16	0	0	0	0	0	0	0	16
COMPANY APPEAL	1	0	0	0	0	0	0	0	1
COMPANY APPLS.	41	0	1	1	0	0	0	0	42
CIVIL TRANSFER APPLICATION	357	0	14	14	0	0	12	12	359
COMPANY LIQUIDATION	10	0	0	0	0	0	0	0	10
ELECTION PETITION	2	0	0	0	0	0	0	0	2
SPECIAL APPEAL ( CIVIL)	8	0	0	0	0	0	0	0	8
SPECIAL APPEAL ( WRIT)	1810	124	0	124	0	57	0	57	1877
CIVIL CONTEMPT	5065	20	96	116	0	3	213	216	4965
CIVIL WRIT	68228	51	1206	1257	0	48	1100	1148	68337
OOS	1	0	0	0	0	0	0	0	1
CENTRAL EXCISE APPEAL	182	0	0	0	0	0	0	0	182
CROSS OBJECTION	1048	0	1	1	0	0	2	2	1047
CIVIL REFERENCE	1	0	0	0	0	0	0	0	1
C.M.AP. (WAKF TRIBUNAL)	17	0	0	0	0	0	0	0	17
<b>TOTAL "A"</b>	<b>122777</b>	<b>212</b>	<b>1478</b>	<b>1690</b>	<b>0</b>	<b>129</b>	<b>1577</b>	<b>1706</b>	<b>122761</b>
<b>CRIMINAL SIDE</b>									
MURDER REFERENCE	5	1	0	1	0	0	0	0	6
CRIMINAL APPEAL	22178	20	125	145	0	3	38	41	22282
CRIMINAL REVISION	9404	0	113	113	0	0	45	45	9472
CRL. MISC. PET. U/S 482 CR. P.C.	9581	0	496	496	0	0	526	526	9551
CRL. MISC. BAIL U/S 438 & 439 CR. P. C.	2471	0	1049	1049	0	0	744	744	2776
CR. CONT. PETITION	3	0	0	0	0	0	0	0	3
CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	1
HABES CORPUS	86	26	0	26	0	20	0	20	92
CR. L TO A	808	0	21	21	0	0	11	11	818
CRLW	397	11	108	119	0	7	108	115	401
CRLO (CRIMINAL ORIGINAL)	1	0	0	0	0	0	0	0	1
<b>TOTAL B</b>	<b>44935</b>	<b>58</b>	<b>1912</b>	<b>1970</b>	<b>0</b>	<b>30</b>	<b>1472</b>	<b>1502</b>	<b>45403</b>
<b>TOTAL A + B</b>	<b>167712</b>	<b>270</b>	<b>3390</b>	<b>3660</b>	<b>0</b>	<b>159</b>	<b>3049</b>	<b>3208</b>	<b>168164</b>

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KIND OF CASES	01/08/22	INSTITUTION			DISPOSAL				CLOSING
	BALANCE	D B	S B	TOTAL	L.B.	DB	SB	TOTAL	BALANCE
<b>MISC. CASES</b> <b>CRIMINAL SIDE</b> <b>(BAIL &amp; STAY WITH APPEAL, REVISION,</b> <b>CRIMINAL INTER APPL.)</b>									
BAIL APPL. IN CRIMINAL APPEAL	532	30	76	106	0	19	43	62	576
BAIL APPL. & STAY IN CRIMINAL REVISION	2261	0	58	58	0	0	36	36	2283
BAIL APPL. & STAY IN CRIMINAL MISC. PETITION	9960	0	420	420	0	0	372	372	10008
BAIL APPL. & STAY IN CRIMINAL CRIMINAL TRANS PET. +CRLW	69	0	65	65	0	0	58	58	76
BAIL APPL. & STAY IN CRIMINAL CRIMINAL CONT. PETITION	0	0		0	0	0	0	0	0
BAIL APPL. & STAY IN CRIMINAL LEAVE TO APPEAL	0	0	0	0	0	0	0	0	0
CRIMINAL MISC. APPLICATION	282	2	28	30	0	2	24	26	286
<b>TOTAL -C</b>	<b>13104</b>	<b>32</b>	<b>647</b>	<b>679</b>	<b>0</b>	<b>21</b>	<b>533</b>	<b>554</b>	<b>13229</b>
CRIMINAL TRANSFER PET.	48	0	2	2	0	0	0	0	50
STAY IN HABES CORPUS	0	0	0	0	0	0	0	0	0
<b>TOTAL -D</b>	<b>48</b>	<b>0</b>	<b>2</b>	<b>2</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	<b>50</b>
<b>TOTAL C+D</b>	<b>13152</b>	<b>32</b>	<b>649</b>	<b>681</b>	<b>0</b>	<b>21</b>	<b>533</b>	<b>554</b>	<b>13279</b>
<b>TOTAL A+B+C+D</b>	<b>180864</b>	<b>302</b>	<b>4039</b>	<b>4341</b>	<b>0</b>	<b>180</b>	<b>3582</b>	<b>3762</b>	<b>181443</b>
<b>CIVIL SIDE</b> <b>CIVIL INTERLOCUTORY CASES</b>									
STAY IN INCOME TAX APPEAL	17	0	0	0	0	0	0	0	17
STAY IN CENTRAL EXCISE APPEAL	8	0	0	0	0	0	0	0	8
STAY IN SALES TAX REV.	9	0	1	1	0	0	0	0	10
STAY IN CIVIL FIRST APPEAL	2044	0	20	20	0	0	20	20	2044
STAY IN CIVIL SECOND APPEAL	758	0	10	10	0	0	5	5	763
STAY IN CIVIL MISC. APPEAL	4303	12	38	50	0	12	36	48	4305
STAY IN CIVIL REVISION	363	0	8	8	0	0	81	81	290
STAY IN CIVIL REVIEW	4	0	8	8	0	0	8	8	4
STAY IN SPL. APPEAL (CIVIL)	0	0	0	0	0	0	0	0	0
STAY IN TRANS FER APPL.	348	0	14	14	0	0	12	12	350
STAY IN CMAP..	17	0	0	0	0	0	0	0	17
STAY IN SPL. APPEAL (WRIT)	1381	124	0	124	0	55	0	55	1450
STAY IN WRIT PET.	40611	36	1197	1233	0	44	1010	1054	40790
<b>TOTAL -E</b>	<b>49863</b>	<b>172</b>	<b>1296</b>	<b>1468</b>	<b>0</b>	<b>111</b>	<b>1172</b>	<b>1283</b>	<b>50048</b>
CIVIL MISC. APLN.	1515	6	27	33	0	6	21	27	1521
CIVIL MISC. CASE	2909	28	37	65	0	12	47	59	2915
EXE. MISC. APLN.	0	0	0	0	0	0	0	0	0
CIVIL LEAVE TO APPEAL	48	0	0	0	0	0	1	1	47
<b>TOTAL -F</b>	<b>4472</b>	<b>34</b>	<b>64</b>	<b>98</b>	<b>0</b>	<b>18</b>	<b>69</b>	<b>87</b>	<b>4483</b>
<b>TOTAL E+F</b>	<b>54335</b>	<b>206</b>	<b>1360</b>	<b>1566</b>	<b>0</b>	<b>129</b>	<b>1241</b>	<b>1370</b>	<b>54531</b>
<b>TOTAL- MISC. (C+D+E+F)</b>	<b>67487</b>	<b>238</b>	<b>2009</b>	<b>2247</b>	<b>0</b>	<b>150</b>	<b>1774</b>	<b>1924</b>	<b>67810</b>
<b>TOTAL A+B+C+D+E+F</b>	<b>235199</b>	<b>508</b>	<b>5399</b>	<b>5907</b>	<b>0</b>	<b>309</b>	<b>4823</b>	<b>5132</b>	<b>235974</b>